

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 12 /Apptt. Dated Ranchi, the 7th August, 2013

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Acting Chief Justice has been pleased to assign the work with regard to grant of Casual Leave of Class II Officers and Class III employees posted in Accounts Establishment Section of the Court to Sri Manoj Kumar Choudhary , Deputy Registrar (Non-Judicial) -III.

Accordingly, the Court's Office Order No.11 / Apptt. dated 25th July, 2013 is modified to this extent only.

By order of the Court

Sd/- A.V. Singh
Registrar General

Memo No. _____ /Apptt. dated Ranchi, the _____ August, 2013

Copy forwarded to the Registrar (Establishment) / Registrar (Vigilance) / the Registrar (Administration) / P.S. To Hon'ble the Chief Justice, the Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice and All Joint Registrars including I/C Joint Registrar (L & C) / the Deputy Registrar (Protocol) I/c /All Deputy Registrars/ /Incharge P.As' Section/ All Assistant Registrars/ In-charge Court Masters' Section/ Court Officer/ Stamp Reporter/ Oath Commissioner/ All Section Officers of High Court of Jharkhand, Ranchi and Officer concerned for information and needful.

Sd/- A.V. Singh

Registrar General

Memo No. 8122 /Apptt. dated Ranchi, the 7th August, 2013

Copy forwarded to the Central Project Coordinator, E-courts Project, High Court of Jharkhand, Ranchi for uploading the same on the website of the court.


Registrar General